

ITEM NO.63

COURT NO.7

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. 97-99/2017 in Civil Appeal No(s). 2795-2797/2017

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Appellant(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC.

Respondent(s)

(for clarification of court's order and interim relief and office report)

Date : 08/05/2017 These applications were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH  
HON'BLE MRS. JUSTICE R. BANUMATHI

Counsel for the parties

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Ms. Namita Choudhary, Adv.

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Mr. Sumit Sinha, Adv.

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Ms. Udita Singh, Adv.

Ms. Reena Pandey, Adv.

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Mr. Arun K. Sinha, Adv.

UPON hearing counsel the Court made the following  
O R D E R

With reference to our order dated 03.05.2017, the learned counsel appearing for the State has brought to our notice that for the selection of 299 posts, the selection process is in progress and only 104 candidates are alone left for the physical test.

Therefore, without prejudice to the contentions available to the parties, for the time being, let all candidates undergo the

physical test. Though there is a serious dispute with regard to the approach, we direct that the remaining candidates will undergo the physical test without prejudice to their contentions.

List on 03.07.2017 for further orders.

(Jayant Kumar Arora)  
Court Master

(Renu Diwan)  
Assistant Registrar